

.ITEM NO.9

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No. 12 & 13/2010 in Civil Appeal No(s). 2965/1997

STATE OF RAJASTHAN

Appellant(s)

VERSUS

THE SPENCON (I) LTD & ORS

Respondent(s)

(For directions and office report)

Date : 17/04/2017 These applications was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. S.S. Shamsbery, AAG

Mr. Amit Sharma, Adv.

Ms. Ruchi Kohli,Adv.

For Respondent(s) Mr. Bhargava V. Desai,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after ensuing summer vacation.

[Charanjeet Kaur]

[Indu Pokhriyal]

A.R.-cum-P.S.

Court Master